D

Declaration of Assets and Liabilities

Year 2023-24

I,VINOD KUMAR, son of **SUNIL CHAUDHARY**, Aged **32** years, belonging to BIHAR **LEGISLATIVE ASSEMBLY SECRETARIAT** service and presently working as **Assistant Section Officer** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

	Sr. No.	Description	Self	Spouse Name(S)- ANJALI KUMARI	Dependant-1 Name-SUNIL CHAUDHARY(father)	Dependant-2 Name- URMILA DEVI(mother)	Dependant-3 Etc. Name- SHIVANSH KUMAR(SON)	
	(i)	Cash	2000	2000	10000	10000	NIL	
	(ii)	Deposits in Banks, Financial Institutions And Non- Banking Financial Companies	Savings- 35000/- FD-91500/-	NIL	Savings-30000/-	NIL	NIL	
+	(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL CONTRACTOR	NIL NIL	
	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	ELSS(Mutual fund)90500/- Mutual fund- 5000/- LIC-44000/- Postal saving- 190000/-	NIL	LIC-122000/-	LIC- 122000/-		
	(v)	Motor Vehicles (details of make, etc.)	BAJAJ AVENGER-220 ARUISE(2020)	NIL	TVS XL- 100(2022)	NIL		
	(vi)	Jewellery (give details of weight and value)	GOLD-85 GRAM, DIAMOND RING-38537/-	NIL	NIL .	GOLD-20 GRAM		
	(vii)	Other assets, such as values of claims / interests		173		A CONTRACTOR OF THE CONTRACTOR		

Nimial lamers

Solor on

1928

(112

1º Q

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.		Self	Spouse Name(S)- ANJALI KUMARI	Dependant-1 Name- SUNIL CHAUDHARY(FATHER)	Dependant-2 Name- URMILA DEVI(MOTHER)	The second secon
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	AGRICULTURAL LAND- 1.2 BIGHA(aprx.),location- CHANDRADEEP(JAMUI), MARKET VALUE-13.5 LACS(aprx.)	NIL	NIL
(ii)	Non- Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value				Production of the control of the con	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total- measurement) - Current market value	non 3 to				
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	ANCESTRAL HOUSE, LOCATION- CHANDRADEEP(JAMUI)	NIL System 15 15 15 15 15 15 15 15 15 15 15 15 15 1	NIL
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdue to public financial institutions and government dues:-

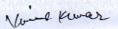
[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 07.02.2024
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial	CREDIT CARD- ICICI	5000/-
	institutions	CREDIT CARD-AXIS BANK	15000/-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		Autos in an autorial
	(b) dues to departments dealing with supply of water		Or other to them a motor
	(c) dues to departments dealing with supply of electricity		
	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		e ches sa presidenta
	(f) Other dues, if any		Official Company of the Company
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	INCOME TAX- NO DUES PAN-CIYPK1542H	TOTAL THE
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		ugto voca finali
	(iii) Sales Tax [Only in case of proprietary business]		16.5 (18.7)
	(iv) Property Tax		

C. <u>Personal Detail</u>

GPF/CPF/PRAN No.	110134056524									
Gender :-		M (M/F)								
Date of Birth	:-	2	5	1	2	1	9	9	1	OD/MM/YYYY)
Class/Group		В		(_A	/B/C)					
Cadre	: -			GISLAT e.g. B.	IVE AS					

B.S.S.- Binar Secretariat Service etc.



Home District

JAMUI

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature. Vimed Kumer

Name of Employee: VINOD KUMAR

Place: - PATNA

Designation: Assistant Section Officer

Date: 07.02.24

Department: BIHAR LEGISLATIVE ASSEMBLY, PATNA

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.